

GOVERNMENT OF ANDHRA PRADESH ABSTRACT

PENSIONS – New Pension Scheme (NPS) – Introduction of Contributory Pension Scheme to Andhra Pradesh State Government employees and all the posts with effect from the 1st September 2004 - Amendment to Andhra Pradesh Revised Pension Rules, 1980 - Notification – Orders – Issued.

FINANCE (Pension -I) DEPARTMENT

G.O. Ms. No. 653 Dated: 22-9-2004

ORDER:

In the Budget for 2001-2002, the Government of India have announced that a new Pension Scheme based on defined contribution will be introduced to those who enter Central Government service including the All India Services, such as Indian Administrative Service, Indian Police Service and Indian Foreign Service (Defence, Railways, Posts, Telecom, Autonomous Bodies and Scientific Organizations) after 1.10.2001. The Government of India had constituted a High Power Committee with Sri B.K. Bhattacharya, former Chief Secretary, Government of Karnataka as Chairman to go into pension reform with the specific reference to recommending a contribution scheme. Based on the recommendation of the above Committee, Government of India introduced a Contributory Pension Scheme to all its employees in place of the existing non-contributory Defined Benefit Pension Scheme primarily guided by the long-term fiscal interest of the State with effect from 1-1-2004.

- 2. Government of Andhra Pradesh after careful consideration, decided to adopt the Government of India's a New Pension Scheme based on Defined Contributions for the employees of the State, who are newly recruited on or after 1-9-2004. Under the new Contributory Pension Scheme, each employee has to contribute a certain amount and Government may contribute a certain amount. The New Contributory Pension Scheme is not applicable to the already existing / serving, employees of the Government of Andhra Pradesh.
- 3. Accordingly, the following orders are issued:

- (i) A New Contributory Pension Scheme based on defined contributions will be introduced to all the newly recruited employees. This will apply to all the employees who are recruited on or after 1-9-2004 and whose pay and allowances are drawn from the Consolidated Fund of the State, including all the new recruits of all the tiers of all the Rural and Urban Local Bodies, Universities etc.,
- (ii) The employee's contribution and the Government contribution, if any, towards the scheme shall be spelt out separately.
- (iii) After issue of detailed orders from Government of India, introducing new scheme to their employees, the State Government will, if necessary, modify these orders and issue rules and regulations for the Contributory Pension Scheme for State Government employees recruited on or after 1-9-2004.
- 4. The following notification will be published in the extraordinary issue of the Andhra Pradesh Gazettee dated 22-9-2004

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Andhra Pradesh hereby makes the following amendment to the Andhra Pradesh Revised Pension Rules, 1980.

2. The amendment hereby made shall be deemed to have come into force on the 1st September 2004.

AMENDMENT

In the said Rules, in part-I after rule 2 (f) the following shall be added, namely:-

- "(g) (i) These rules shall not apply to all the Government Servants appointed on or after 1-9-2004, to services and posts in connection with the affairs of the State which are borne on pensionable establishment, whether temporary, or permanent.
- (ii) These rules shall not apply to all appointments, whether temporary or permanent, made on or after 01-09-2004 in all the State Public Sector Undertakings, whose pay and allowances are drawn from the Consolidated Fund of the State or not.
- (iii) These rules shall not apply to all appointments, whether temporary or permanent, made on or after 01-09-2004 of all the tiers of the Rural and Urban Local Bodies such as the Gram Panchayats, Mandal Parishads, Zilla Parishads, Municipalities, Municipal Corporations, Urban Development Authorities, Co-operative and Urban Local Bodies, Zilla Grandhalaya

Samsthas, Agriculture Marketing Committees, including all the Universities in the State, including all the Institutions functioning under the Universities, whose pay and allowances are drawn from the Consolidated Fund of the State or not.

- (iv) These Rules shall not apply to appointments, whether temporary or permanent made on or after 01-09-2004 into all the Institutions receiving Grant-in-Aid from the Government.
- (v) These rules shall not apply to appointments, whether temporary or permanent, made on or after 01-09-2004 to all Co-operative Institutions, Autonomous Corporations, whose pay and allowances are drawn from the Consolidated Fund of the State or not."

(BY ORDER AND IN THE NAME OF GOVERNOR OF ANDHRA PRADESH)

V. S. Sampath Principal Secretary to Government

To

The Principal Accountant General, A.P., Hyderabad.

The Accountant General (Audit), Hyderabad.

The Accountant General (A&E), Hyderabad.

The Chief Secretary to Government, Hyderabad.

Spl. Chief Secretary to Governor of Andhra Pradesh, Hyderabad.

The Prl. Secy., C.M's. Office, A.P. Secretariat, Hyderabad.

The Special Secretary to CM

The Special Secretary to CM

The E.O. Prl. Secretary to CM

The Secretary, A.P. Legislative Assembly, Hyderabad

The Secretary, A.P. Minorities Commission, Hyderabad.

The Secretary, A.P. Public Service Commission, Hyderabad.

The Commissioner, A.P. Vigilance Commission.

The Chairman, Infrastructure Authority, Hyderabad.

The Resident Commr. & Prl. Secy., A.P. Bhavan, New Delhi.

The Registrar (Admn.), A.P.High Court, Hyderabad.

The Administrative Officer, A.P. State Legal Services Authority, Hyderabad.

The Secretary, A.P. High Court Legal Services Committee, Hyderabad.

The Secretary, A.P. State Human Rights Committee, Hyderabad.

The Director, A.P. Judicial Academy, Hyderabad

The Registrar, A.P. Administrative Tribunal, Hyderabad.

The Secretary, State Election Commission, Hyderabad.

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A.P.C. & Prl. Secy., A & C Dept.

Secy., (Co-op. & Mktg.)

Secv.(Agrl.)

Commissioner and Director of Agriculture, Hyderabad.

Commissioner for Co-operation and Registrar of Co-operative Societies, Hyderabad.

The M.D., A.P. State Co-operative Union, Hyderabad.

The M.D., A.P. State Co-operative Joint Farming and Labour Contract Societies

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The Secretary, Co-operative Tribunal, Hyderabad.

The Director, A.P. State Seeds Certification Agency, Hyderabad.

Director of Marketing, Hyderabad.

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Commissioner of Sericulture, Hyderabad.

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Commissioner of Fisheries Dept., Hyderabad.

B.C. Welfare Dept.:

Prl. Secy., to Govt., B.C. Wel. Dept.

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Commissioner of Technical Education, Hyderabad.

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Secretary, Board of Intermediate Education, Hyderabad.

Commr., A.P. State Achieves & Research Institute, Hyderabad.

Director, A.P. Govt. Oriental Manuscripts Library and Research Institute, Hyderabad.

Director, Telugu Academy.

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Director of Public Libraries, Hyderabad.

Director of State Council of Educational Research and Training, Hyderabad.

Director & Spl. Officer, Jawahar Bal Bhavan, Hyderabad.

Energy Dept.:

Prl. Sev., Energy Dept.

C.M.D., A.P. Genco, Hyderabad.

C.M.D., A.P. Transco, Hyderabad.

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Member Secretary, A.P. Pollution Control Board, Hyderabad.

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Curator, Nehru Zoological Park, Hyderabad.

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Prl. Secy., to Govt.

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Secretary (Ser.)

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Secretary, Tribunal for Disciplinary Proceedings, Hyderabad.

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Secretary, A.P.Press Academy. Hyderabad.

Director General, A.C.B., Hyderabad.

Director, Protocol Department, Hyderabad.

Director General, Dr.M.C.R.Human Resources Development Institute of A.P.,

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Director of Translations Dept., Hyderabad.

Health, Medical and Family Welfare Department:

Prl.Secy.

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Regional Intelligence Officer, Hyderabad.

Commissioner of Police, Hyderabad.

Director of Forensic Science Laboratory, Hyderabad.

Director, Police Communications, Hyderabad.

I.G.P., A.P. Special Police Battalions, Hyderabad.

Addl. D.G.P., Special Protection Force, Hyderabad.

Dirctor, A.P. Police Academy, Hyderabad.

Addl. D.G.P., Police Transport Organisation, Hyderabad.

I.G.P., Home Guards, Hyderabad.

Addl. Director General, Railway Police, Hyderabad.

D.G. & I.G. of prisons and Correctional Services, Hyderabad.

Director General of Fire Services, Hyderabad.

Commissioner, printing, Stationery & Stores Purchase, Hyderabad.

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Principal Secretary

Information Technology & Communications Dept.:

Prl. Secretary

Spl. Secy. To C.M. & E.O. Secy., IT&C

Secretary

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Director of Mines and Geology, Hyderabad.

Commissioner & Director of Sugar and Cane Commissioner, Hyderabad.

Registrar, Institution of A.P. Lokayukta & Upa-Lokayukta, Hyderabad. Irrigation and Command Area Development Dept.:

Principal Secretary

Secretary (Irrigation)

Secretary (Projects)

Engineer-in-Chief (Irrigation Wing)

Commissioner, Command Area Development Dept.

C.E., Central Designs Organisation, Hyderabad.

Director, Ground Water Dept., Hyderabad.

Commissionerate of Tenders, Hyderabad. Director General, WALAMTARI, Hyderabad.

Irrigation & C.A.D. (Proj. Wing) Dept.:

E.O. Secretary

C.E., N.S.R.S. Project.

C.E., Nagarjuna Sagar Project

C.E., Sreeram Sagar Project

C.E., Telugu Ganga Project

C.E., Tungabhadra Project

Labour, Employment, Training and Factories Dept.:

Principal Secretary

Commissioner of Labour, Hyderabad.

Commissioner, Employment and Training, Hyderabad.

Director of Factories, Hyderabad.

Law Dept:

Secretary (Legal Affairs)

Director of Prosecutions, Hyderabad.

Secretary, State Transport Appellate Tribunal, Hyderabad.

Law Officers:

Advocate-General, A.P., Hyderabad.

Registrar, Special Court, Land Grabbing (Prohibition) A.P., Hyderabad.

Minorities Welfare Dept.:

Prl. Secy.

Director, A.P. Urdu Academy, Hyderabad.

Mpl. Admn. And Urban Devt. Dept.:

Prl. Secretary

Director of Mpl. Admn., Hyderabad.

Director of Town & Country Planning, Hyderabad.

Engineer-in-Chief, Public Health, Hyderabad.

Planning Dept.:

Prl. Secretary

Director of Economics and Statistics, Hyderabad.

Prl. Secy., Public Enterprises Dept.

P.R. & R.D. Dept.:

Prl. Secy

Secy. (PR)

Commr., Women Empowerment and Self Employment, Hyderabad.

Commr., Panchayat Raj and Rural Employment, Hyderabad.

Commissioner, Rural Development, Hyderabad.

Revenue Dept.:

Spl. Chief Secretary

Prl. Secretary

Secretary

Chief Commr. Of Land Administration, Hyderabad.

Special Officer & Competent Authority Urban Land Ceilings, Hyderabad.

Commissioner of Commercial Taxes, Hyderabad.

Commissioner for Disaster Management, Hyderabad

Commissioner, Survey Settlements and Land Records, Hyderabad

Commissioner, Settlements and Jagir Administrator, Hyderabad.

Commissioner, Prohibition and Excise, Hyderabad.

Inspector General, Registration and Stamps, Hyderabad.

State Editor, District Gazetters, Hyderabad.

Commissioner, Ednowments, Hyderabad.

Director, Sainik Welfare, Hyderabad.

Social Welfare Dept.:

Prl. Secy.

Secretary

Commissioner of Social Welfare, Hyderabad.

Tribal Welfare Dept.:

Secretary

Director of Tribal Welfare, Hyderabad.

Director, Tribal Research & Training Institute, Hyderabad.

Transport, Roads and Buildings Dept.:

Prl. Secy.

Transport Commissioner, Hyderabad.

V.C. & M.D., A.P.S.R.T.C., Hyderabad.

C.E.(R&B), Hyderabad.

Director of State Ports

Universities:

Osmania University, Hyderabad.

S.V. University, Tirupathi

J.N.T.U., Hyderabad.

Potti Sreeramulu Telugu University, Hyderabad

Dr. B.R. Ambedkar Open University, Hyderabad.

Acharya N.G.Ranga Agricultural University, Ragendra Nagar, R.R.District.

University of Hyderabad.

N.T.R.University of Health Science, Vijayawada.

Andhra University, Visakhapatnam

Women Development, Child Welfare and Disabled Welfare Dept.:

Secretary

Director, W.D.&C.W., Hyderabad.

Commissioner of Juvenile Welfare and Correctional Services, Hyderabad.

Commissioner of Disabled Welfare, Hyderabad.

Youth Advancement, Tourism and Culture Dept.:

Prl. Secretary

Director, Cultural Affairs, Hyderabad.

Commissioner of Archaeology and Museums, Hyderabad.

Director of Tourism, Hyderabad.

Director of N.C.C., Hyderabad.

Director of Youth Services, Hyderabad.

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SECTION OFFICER



GOVERNMENT OF ANDHRA PRADESH ABSTRACT

Contributory Pension Scheme to Andhra Pradesh Government employees with effect from 1-9-2004 — Non-applicability of the General Provident Fund (Andhra Pradesh) Rules to those who are recruited on or after 1-9-2004 — Amendment to General Provident Fund (Andhra Pradesh) Rules — Orders — Issued.

FINANCE (Pension-I) DEPARTMENT

G.O. Ms. No. 654

Dated: 22-9-2004 Read the following:

G.O. Ms. No. 653, Finance (Pension-I) Department, dt. 22-9-2004

ORDER:

In the Government Order read above, Government have introduced the Contributory Pension Scheme to the Andhra Pradesh employees who are recruited on or after 1-9-2004. Under the new Contributory Pension Scheme introduced to the Central Government employees, General Provident Fund Scheme is not applicable to the newly recruited employees. Government have examined the issue in respect of the State Government employees including all the new employees / posts, whose pay and allowances are drawn from the Consolidated Fund of the State etc., and direct that the existing General Provident Fund (Andhra Pradesh) Scheme will not be applicable to the newly recruited employees who are covered under Contributory Pension Scheme introduced with effect from 1-9-2004.

2. The following notification will be published in the Extraordinary issue of the Andhra Pradesh Government Gazettee dated 22-9-2004

NOTIFICATION

In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Governor of Andhra Pradesh hereby makes the following amendment to the General Provident Fund (Andhra Pradesh) Rules, 1935 2. The amendment hereby made shall be deemed to have come into force on the 1st September, 2004.

AMENDMENT

In the said Rules, in rule 5, after sub-rule (2) the following shall be added namely:-

"(3) These rules shall not apply to Government servants appointed on or after the 1st September, 2004 to services and posts in connection with the affairs of the State, either temporarily or permanently."

(BY ORDER AND IN THE NAME OF GOVERNOR OF ANDHRA PRADESH)

V. S. Sampath Principal Secretary to Government

To

The Principal Accountant General, A.P., Hyderabad.

The Accountant General (Audit), Hyderabad.

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The Chief Secretary to Government, Hyderabad.

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The Chairman, Infrastructure Authority, Hyderabad.

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The Secretary, A.P. High Court Legal Services Committee, Hyderabad.

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Secy., (Co-op. & Mktg.)

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The Secretary, Co-operative Tribunal, Hyderabad.

The Director, A.P. State Seeds Certification Agency, Hyderabad.

Director of Marketing, Hyderabad.

Commissioner & Director of Horticulture, Hyderabad.

Commissioner of Sericulture, Hyderabad.

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Member Secretary, A.P. Pollution Control Board, Hyderabad.

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C.E.O. & E.O. Spl.Chief Secy.

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Health, Medical and Family Welfare Department:

Prl.Secy.

Commissioner of Family Welfare, Hyderabad

Director of Health, Hyderabad.

Director of Medical Education, Hyderabad.

D.G. & Commissioner, A.P. Vaidya Vidhana Parishad, Hyderabad.

Director, Institute of Preventive Medicine, Public Health Lab, Food(Health) Admn., Hyderabad.

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Addl. Director General, Drugs Control Administration, Hyderabad.

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Addl. D.G.P., Crime Branch (C.I.D.), Hyderabad.

Inspector General of Police, Grey Hounds, Hyderabad.

Regional Intelligence Officer, Hyderabad.

Commissioner of Police, Hyderabad.

Director of Forensic Science Laboratory, Hyderabad.

Director, Police Communications, Hyderabad.

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Addl. Director General, Railway Police, Hyderabad.

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Director General of Fire Services, Hyderabad.

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Director of Town & Country Planning, Hyderabad.

Engineer-in-Chief, Public Health, Hyderabad.

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Secy. (PR)

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Commr., Panchayat Raj and Rural Employment, Hyderabad.

Commissioner, Rural Development, Hyderabad.

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Prl. Secretary

Secretary

Chief Commr. Of Land Administration, Hyderabad.

Special Officer & Competent Authority Urban Land Ceilings, Hyderabad.

Commissioner of Commercial Taxes, Hyderabad.

Commissioner for Disaster Management, Hyderabad

Commissioner, Survey Settlements and Land Records, Hyderabad

Commissioner, Settlements and Jagir Administrator, Hyderabad.

Commissioner, Prohibition and Excise, Hyderabad.

Inspector General, Registration and Stamps, Hyderabad.

State Editor, District Gazetters, Hyderabad.

Commissioner, Ednowments, Hyderabad.

Director, Sainik Welfare, Hyderabad.

Social Welfare Dept.:

Prl. Secy.

Secretary

Commissioner of Social Welfare, Hyderabad.

Tribal Welfare Dept.:

Secretary

Director of Tribal Welfare, Hyderabad.

Director, Tribal Research & Training Institute, Hyderabad.

Transport, Roads and Buildings Dept.:

Prl. Secv.

Transport Commissioner, Hyderabad.

V.C. & M.D., A.P.S.R.T.C., Hyderabad.

C.E.(R&B), Hyderabad.

Director of State Ports

Universities:

Osmania University, Hyderabad.

S.V. University, Tirupathi

J.N.T.U., Hyderabad.

Potti Sreeramulu Telugu University, Hyderabad

Dr. B.R. Ambedkar Open University, Hyderabad.

Acharya N.G.Ranga Agricultural University, Ragendra Nagar, R.R.District.

University of Hyderabad.

N.T.R.University of Health Science, Vijayawada.

Andhra University, Visakhapatnam

Women Development, Child Welfare and Disabled Welfare Dept.:

Secretary

Director, W.D.&C.W., Hyderabad.

Commissioner of Juvenile Welfare and Correctional Services, Hyderabad.

Commissioner of Disabled Welfare, Hyderabad.

Youth Advancement, Tourism and Culture Dept.:

Prl. Secretary

Director, Cultural Affairs, Hyderabad.

Commissioner of Archaeology and Museums, Hyderabad.

Director of Tourism, Hyderabad.

Director of N.C.C., Hyderabad.

Director of Youth Services, Hyderabad.

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SECTION OFFICER



GOVERNMENT OF ANDHRA PRADESH ABSTRACT

PENSION – Contributory Pension Scheme – Introduced with effect from 1-9-2004 – Further orders – Issued.

FINANCE (PENSION-I) DEPARTMENT

G.O. Ms. No. 655

Dated: 22-9-2004 Read the following:

1. G.O. Ms. No. 653 Finance (Pension-I) Department, dt. 22-9-2004

2. G.O. Ms. No. 654 Finance (Pension-I) Department, dt. 22-9-2004

ORDER:

In the Government Orders read above, Government have introduced a new Contributory Pension Scheme based on Defined Contributions for all the employees, who are recruited on or after 1-9-2004. In order to implement the Contributory Pension Scheme, the following further orders are issued:

- (i) It is mandatory for all the new employees, who are recruited on or after 1-9-2004 to become members of the Scheme. Each employee will pay a monthly contribution of 10% of the Basic Pay and DA from his salary to the Contributory Pension Scheme.
- (ii) A matching contribution will be made by the State Government for each employee, who contributes to the scheme.
- (iii) The contribution towards Contributory Pension Scheme shall be recovered from the salary of the employees every month as is done now for General Provident Fund.
- (iv) Accountant General (A&E) Andhra Pradesh, Hyderabad will maintain the accounts for the Contributory Pension Scheme as in the case of General Provident Fund. Index numbers to the employees who join the Contributory Pension Scheme will be allotted by Accountant General (A&E) A.P. Hyderabad on receipt of applications from the Heads of the Departments/Heads of Offices in the prescribed form annexed to this order (Annexure-I). Index numbers will be in separate types or series for (i) Government employees (ii) Employees of Aided Educational Institutions and (iii) Other employees.
- (v) Nomination has to be filed at the time of admission and has to be revised upon marriage of the subscriber and thereafter once in five

- years. Necessary entry to the effect of filing the nomination along with name of nominee(s) should be noted in the Service Register on the concerned employee.
- (vi) Schedule of recovery to be attached to the Pay bill showing the Contribution to Pension Scheme has been prescribed separately for Government employees as in Annexure II and the employees of the Aided Educational Institutions as in Annexure III. Each Drawing and Disbursing Officers should prepare the schedule and enclose along with the Pay Bill.
- (vii) The amount recovered from the Pay Bill shall be credited to the following new Deposit Head of Account by the Pay and Accounts Offices / Treasuries / Sub-Treasuries in respect of Government employees.
- I. Small Savings, Provident Fund etc. -(c) Other Accounts

8011. Insurance and Pension Funds

M.H. 106 – Other Insurance and Pension Funds

SH (04) A.P. State Government employees Contributory Pension Scheme (to be opened)

001 – Employees Contribution

002 – Government Contribution

(viii) The amount recovered in respect of employees of Aided Educational Institutions should be credited to:

8011 – Insurance and Pension Funds
MH 106 – Other Insurance and Pension Funds
SH (05) A.P. Aided Educational Institution Employees
Contributory Pension Scheme (to be opened)

001 – Employees Contribution
002 - Government Contribution

- (ix) The recovery schedules attached to the Pay bills by the Drawing and Disbursing Officers shall be removed and handed over to Accounts Officer, Fund Management, Office of the Accountant General (A&E), Hyderabad in a separate cover by Treasury Officers / Pay and Accounts Officers every month.
- (x) The reasons for non-recovery from a particular employee in any month should be furnished by the Drawing and Disbursing Officers concerned in the recovery schedule without fail.
- (xi) The Government contribution and the employees contribution will be adjusted by the Accountant General every month and the total of both contributions have to be transferred to Pension Fund Regulatory and

Development Authority or any agency authorised by Pension Fund Regulatory and Development Authority for this purpose on monthly basis after obtaining clearance from Pension Fund Regulatory and Development Authority (PFRDA). The Government contribution to the scheme shall be debited to the following head of account:-

2071 – Pension and other Retirement benefits
Civil
MH 800 – Other Expenditure
SH (05)
Contribution to Contributory Pension Scheme of Andhra
Pradesh State Government Employees (to be opened)
Contributions

by book adjustment by the Accountant General with reference to the amount contributed by the employees and initially credited to " $(8011 - MH\ 106-SH\ (04)\ and\ (8011 - MH\ 106 - SH\ (105))$

- (xii) Heads of Departments / Head of Offices should get the Index numbers from the Accountant General for all the new employees who have already joined the Government service on or after 1-9-2004 within a month from the date of this G.O. As and when new employees join in future, they should be admitted to this scheme compulsorily by the Heads of Department/ Heads of Offices by promptly applying for allotment of the Index No. to the Accountant General within a month from the date of joining of the new employee.
- (xiii) Arrears of subscription to the Contributory Pension Scheme from 1-9-2004 will be deducted from the new employees already joined after 1-9-2004 along with current month subscription (i.e. one Subscription for current month and one additional for subscription arrears.)
- (xiv) The Index number allotted by the Accountant General for joining the Contributory Pension Fund Scheme should be entered in the first page of the Service Register with necessary attestation.

(BY ORDER AND IN THE NAME OF GOVERNMENT OF ANDHRA PRADESH) V. S. Sampath Principal Secretary to Government

To

The Principal Accountant General, A.P., Hyderabad.

The Accountant General (Audit), Hyderabad.

The Accountant General (A&E), Hyderabad.

The Chief Secretary to Government, Hyderabad.

Spl. Chief Secretary to Governor of Andhra Pradesh, Hyderabad.

The Prl. Secy., C.M's. Office, A.P. Secretariat, Hyderabad.

The Special Secretary to CM

The Special Secretary to CM

The E.O. Prl. Secretary to CM

The Secretary, A.P. Legislative Assembly, Hyderabad

The Secretary, A.P. Minorities Commission, Hyderabad.

The Secretary, A.P. Public Service Commission, Hyderabad.

The Commissioner, A.P. Vigilance Commission.

The Chairman, Infrastructure Authority, Hyderabad.

The Resident Commr. & Prl. Secy., A.P. Bhavan, New Delhi.

The Registrar (Admn.), A.P.High Court, Hyderabad.

The Administrative Officer, A.P. State Legal Services Authority, Hyderabad.

The Secretary, A.P. High Court Legal Services Committee, Hyderabad.

The Secretary, A.P. State Human Rights Committee, Hyderabad.

The Director, A.P. Judicial Academy, Hyderabad

The Registrar, A.P. Administrative Tribunal, Hyderabad.

The Secretary, State Election Commission, Hyderabad.

Agriculture & Co-operation Dept.

A.P.C. & Prl. Secy., A & C Dept.

Secy., (Co-op. & Mktg.)

Secy.(Agrl.)

Commissioner and Director of Agriculture, Hyderabad.

Commissioner for Co-operation and Registrar of Co-operative Societies, Hyderabad.

The M.D., A.P. State Co-operative Union, Hyderabad.

The M.D., A.P. State Co-operative Joint Farming and Labour Contract Societies

Federation Ltd., Hyderabad.

The Secretary, Co-operative Tribunal, Hyderabad.

The Director, A.P. State Seeds Certification Agency, Hyderabad.

Director of Marketing, Hyderabad.

Commissioner & Director of Horticulture, Hyderabad.

Commissioner of Sericulture, Hyderabad.

Animal Husbandry and Fisheries Dept.:

Prl. Secy., Animal Husbandry Dept.

Director of Animal Husbandry, Hyderabad.

Commissioner of Fisheries Dept., Hyderabad.

B.C. Welfare Dept.:

Prl. Secy., to Govt., B.C. Wel. Dept.

Director of B.C. Welfare, Hyderabad.

The Member Secy., A.P. Commissioner for Backward Classes, Hyderabad.

The Director, A.P. Study Circle for Backward Classes, Hyderabad.

Higher Education Dept.:

Prl. Secy., to Govt., H.E. Dept.

Commissioner of Technical Education, Hyderabad.

Secy., State Board of Technical Edn. And Trg., Hyderabad.

Director of Collegiate Education, Hyderabad.

Director of Intermediate Education, Hyderabad.

Secretary, Board of Intermediate Education, Hyderabad.

Commr., A.P. State Achieves & Research Institute, Hyderabad.

Director, A.P. Govt. Oriental Manuscripts Library and Research Institute, Hyderabad.

Director, Telugu Academy.

Director, Hindi Academy.

Secretary, A.P. State Council of Higher Edn., Hyderabad.

School Education Dept.:

Secretary, School Education Dept.

Commissioner and Director of School Education, Hyderabad.

State Project Director, A.P. Primary Education Project, Hyderabad.

Director, Adult Education, Hyderabad.

Director for Govt. Examinations, Hyderabad.

Director, A.P. Govt. Text Book Press, Hyderabad.

Director, State Institute of Educational Technology, Hyderabad.

Director of Public Libraries, Hyderabad.

Director of State Council of Educational Research and Training, Hyderabad.

Director & Spl. Officer, Jawahar Bal Bhavan, Hyderabad.

Energy Dept.:

Prl. Sey., Energy Dept.

C.M.D., A.P. Genco, Hyderabad.

C.M.D., A.P. Transco, Hyderabad.

Chairman & M.D., Central Power Distribution Company of A.P. Ltd., Hyderabad.

Director of Boilers, Hyderabad.

Chief Electrical Inspector, Hyderabad.

E.F.S.&T Dept.:

Prl.Secy., EFS&T Dept.

Prl. Chief Conservator of Forests, Hyderabad.

Director, A.P. Forest Academy, Hyderabad.

Member Secretary, A.P. Pollution Control Board, Hyderabad.

Director General, Environment Protection, Training, Research Institute, Hyderabad.

Curator, Nehru Zoological Park, Hyderabad.

Member Secy., A.P. State Council of Science and Technology, Hyderabad.

Finance Dept:

Prl. Secy., to Govt.

Prl. Secy.(W&P)

Secretary (R&E)

Secretary (FP)

Secretary (IF)

Commissioner of Small Savings & State Lotteries, Hyderabad.

Commissioner and Director of Insurance, Hyderabad.

Director of Treasuries and Accounts, Hyderabad.

Pension Payment Office, Hyderabad.

Pay and Accounts Officer, Hyderabad.

Director of State Audit, Hyderabad.

Director of Works Accounts, Hyderabad.

Food, Civil Supplies & Consumer Affairs Dept.:

Commr.-cum-E.O. Secy.

Commr. Of Civil Supplies & E.O. Secy., Hyderabad.

Controller of Legal Metrology, Hyderabad.

Registrar, A.P. State Consumer Disputes Redressal Commission, Hyderabad.

Chief Rationing Officer, Hyderabad.

G.A.Dept.:

Spl. Chief Secy.

C.E.O. & E.O. Spl.Chief Secv.

Prl.Secv.(SAR)

Secretary (Poll.)

Secretary (Ser.)

D.G. (V&E) & E.O. Prl.Secy., Vigilance & Enforcement, Hyderabad.

Secretary, Tribunal for Disciplinary Proceedings, Hyderabad.

Director of Information and Public Relations Dept.

Secretary, A.P.Press Academy. Hyderabad.

Director General, A.C.B., Hyderabad.

Director, Protocol Department, Hyderabad.

Director General, Dr.M.C.R.Human Resources Development Institute of A.P.,

Hyderabad.

Director of Translations Dept., Hyderabad.

Health, Medical and Family Welfare Department:

Prl.Secy.

Commissioner of Family Welfare, Hyderabad

Director of Health, Hyderabad.

Director of Medical Education, Hyderabad.

D.G. & Commissioner, A.P. Vaidya Vidhana Parishad, Hyderabad.

Director, Institute of Preventive Medicine, Public Health Lab, Food(Health) Admn., Hyderabad.

Director of AIDS Control Project, Hyderabad.

Director of Insurance Medical Services, Hyderabad.

Addl. Director General, Drugs Control Administration, Hyderabad.

Commissioner of Indian Medicines and Homoeopathy, Hyderabad.

Secretary, Selection Committee for Para Medical Institution, Hyderabad.

Secretary, A.P. Yogadhyayana Parishad, Hyderabad.

Home Department:

Principal Secretary to Government

Principal Secretary to Government

D.G. & I.G.P., Hyderabad.

Inspector General of Police, Intelligence Branch, Hyderabad.

Addl. D.G.P., Crime Branch (C.I.D.), Hyderabad.

Inspector General of Police, Grey Hounds, Hyderabad.

Regional Intelligence Officer, Hyderabad.

Commissioner of Police, Hyderabad.

Director of Forensic Science Laboratory, Hyderabad.

Director, Police Communications, Hyderabad.

I.G.P., A.P. Special Police Battalions, Hyderabad.

Addl. D.G.P., Special Protection Force, Hyderabad.

Dirctor, A.P. Police Academy, Hyderabad.

Addl. D.G.P., Police Transport Organisation, Hyderabad.

I.G.P., Home Guards, Hyderabad.

Addl. Director General, Railway Police, Hyderabad.

D.G. & I.G. of prisons and Correctional Services, Hyderabad.

Director General of Fire Services, Hyderabad.

Commissioner, printing, Stationery & Stores Purchase, Hyderabad.

Housing Dept.:

Principal Secretary

Information Technology & Communications Dept.:

Prl. Secretary

Spl. Secy. To C.M. & E.O. Secy., IT&C

Secretary

Industries & Commerce Dept.:

Principal Secretary

Secretary

Commissionerate of Industries, Hyderabad.

Commissionerate of Commerce & Export Promotion, Hyderabad.

Director of Handlooms & Textiles, Hyderabad.

Director of Mines and Geology, Hyderabad.

Commissioner & Director of Sugar and Cane Commissioner, Hyderabad.

Registrar, Institution of A.P. Lokayukta & Upa-Lokayukta, Hyderabad. Irrigation and Command Area Development Dept.:

Principal Secretary

Secretary (Irrigation)

Secretary (Projects)

Engineer-in-Chief (Irrigation Wing)

Commissioner, Command Area Development Dept.

C.E., Central Designs Organisation, Hyderabad.

Director, Ground Water Dept., Hyderabad.

Commissionerate of Tenders, Hyderabad.

Director General, WALAMTARI, Hyderabad.

Irrigation & C.A.D. (Proj. Wing) Dept.:

E.O. Secretary

C.E., N.S.R.S. Project.

C.E., Nagarjuna Sagar Project

C.E., Sreeram Sagar Project

C.E., Telugu Ganga Project

C.E., Tungabhadra Project

Labour, Employment, Training and Factories Dept.:

Principal Secretary

Commissioner of Labour, Hyderabad.

Commissioner, Employment and Training, Hyderabad.

Director of Factories, Hyderabad.

Law Dept:

Secretary (Legal Affairs)

Director of Prosecutions, Hyderabad.

Secretary, State Transport Appellate Tribunal, Hyderabad.

Law Officers:

Advocate-General, A.P., Hyderabad.

Registrar, Special Court, Land Grabbing (Prohibition) A.P., Hyderabad.

Minorities Welfare Dept.:

Prl. Secy.

Director, A.P. Urdu Academy, Hyderabad.

Mpl. Admn. And Urban Devt. Dept.:

Prl. Secretary

Director of Mpl. Admn., Hyderabad.

Director of Town & Country Planning, Hyderabad. Engineer-in-Chief, Public Health, Hyderabad.

Planning Dept.:

Prl. Secretary

Director of Economics and Statistics, Hyderabad.

Prl. Secy., Public Enterprises Dept. P.R. & R.D. Dept.:

Prl. Secy

Secy. (PR)

Commr., Women Empowerment and Self Employment, Hyderabad.

Commr., Panchayat Raj and Rural Employment, Hyderabad.

Commissioner, Rural Development, Hyderabad.

Revenue Dept.:

Spl. Chief Secretary

Prl. Secretary

Secretary

Chief Commr. Of Land Administration, Hyderabad.

Special Officer & Competent Authority Urban Land Ceilings, Hyderabad.

Commissioner of Commercial Taxes, Hyderabad.

Commissioner for Disaster Management, Hyderabad

Commissioner, Survey Settlements and Land Records, Hyderabad

Commissioner, Settlements and Jagir Administrator, Hyderabad.

Commissioner, Prohibition and Excise, Hyderabad.

Inspector General, Registration and Stamps, Hyderabad.

State Editor, District Gazetters, Hyderabad.

Commissioner, Ednowments, Hyderabad.

Director, Sainik Welfare, Hyderabad.

Social Welfare Dept.:

Prl. Secy.

Secretary

Commissioner of Social Welfare, Hyderabad.

Tribal Welfare Dept.:

Secretary

Director of Tribal Welfare, Hyderabad.

Director, Tribal Research & Training Institute, Hyderabad.

Transport, Roads and Buildings Dept.:

Prl. Secy.

Transport Commissioner, Hyderabad.

V.C. & M.D., A.P.S.R.T.C., Hyderabad.

C.E.(R&B), Hyderabad.

Director of State Ports

Universities:

Osmania University, Hyderabad.

S.V. University, Tirupathi

J.N.T.U., Hyderabad.

Potti Sreeramulu Telugu University, Hyderabad

Dr. B.R. Ambedkar Open University, Hyderabad.

Acharya N.G.Ranga Agricultural University, Ragendra Nagar, R.R.District.

University of Hyderabad.

N.T.R.University of Health Science, Vijayawada.

Andhra University, Visakhapatnam

Women Development, Child Welfare and Disabled Welfare Dept.:

Secretary

Director, W.D.&C.W., Hyderabad.

Commissioner of Juvenile Welfare and Correctional Services, Hyderabad.

Commissioner of Disabled Welfare, Hyderabad.

Youth Advancement, Tourism and Culture Dept.:

Prl. Secretary

Director, Cultural Affairs, Hyderabad.

Commissioner of Archaeology and Museums, Hyderabad.

Director of Tourism, Hyderabad.

Director of N.C.C., Hyderabad.

Director of Youth Services, Hyderabad.

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SECTION OFFICER

Annexure – I

GOVERNMENT	AIDED EDUCATIONAL INSTITUTIONS	
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APPLICATION FOR ADMISSION TO THE ANDHRA PRADESH CONTRIBUTORY PENSION SCHEME

		(Pen-I) Dept dated 22-9-2004) ned in Duplicate)
		CPS Index Number
		(to be alloted by AG (A&E), AP)
1.	Name of the Applicant	:
2.	Sex *	: Male □ Female □
3.	Martial Status *	: Married □ Unmarried □
4.	Official Designation	:
5.	Office to which attached	:
6.	Service to which the applicant	
	belongs	:
7.	Date of first entry into service	:
8.	Whether appointed in Govern-	
	ment /Aided Educational Insti-	
	tution	:
9.	Scale of Pay	:
10.	Basic Pay	:
11.	Date of Birth	:
12.	Date of Superannuation	:
13.	Whether appointement is regul	ar
	or under Rule 10 (a) (i) of the	
	General Rules for the A.P. Sta	te
	And Subordinate Services	:
14.	Whether recruited for Pen-	
	sionable Service	: Yes □ No □
15.	Community of the Applicant	: SC/ST/BC/MBC/OC
	(For Statistical Purposes only)	
16.	Nomination	:
	(a) Name of the Nominee	:
	(b) Age	:
	(c) Relationship	:
17.	C.P.S. Plan opted	: Plan-I / Plan-II/Plan-III
18.	Remarks, if any	
G		Signature of the Applicant
Statio	on:	
Date	·	

CERTIFICATE TO BE FURNISHED BY THE HEAD OF THE OFFICE

Certified that Sri /Smt./Kum	is
a regular employee appointed to pen the Andhra Pradesh Government Pen	sionable service and is eligible to join sion Scheme.
	Signature of the Head of the Office With full address/Office Seal
Station:	
Date:	

Annexure-II

CONTRIBUTORY PENSION SCHEME (GOVERNMENT SERVICE) (G.O. Ms. No. 655 Finance (Pen-I)Dept. dated 22-9-2004)

PAY BILL SCHEDULE OF F 200	RECOVERY FOR T	THE MONTH OF
District Treasury/Sub-Treasury Sub-Treasury Code	y : :	D.D.O. : D.D.O. Code :
		Sub Account No:

Account:

I. Small Savings, Provident Fund etc. – (c) Other Accounts
 8011. Insurance and Pension Funds
 M.H. 106 – Other Insurance and Pension Funds
 SH (04) A.P. State Government employees Contributory
 Pension Scheme (to be opened)
 001 – Employees Contribution
 002 – Government Contribution

S.No	Index No	Name	Plan Typ	oe B	asic Pay	D.A.	Total	Employees Contribution		
				R	S.	Rs.	Rs.	Current		Arrears
								Rs.	Instal-	Amount (RS)
									ment No	
1	2	3	4		5	6	7	8	9	10

The Basic Pay entered in the Column 5 of the Statement has been verified with entries in the Service Book and Pay bill.

Signature of the Drawing Officer With Designation

Annexure-III

CONTRIBUTORY PENSION SCHEME (Aided Educational Institution) (G.O. Ms. No. 655, Finance (Pen-I) Dept. dated 22-9-2004)

PAY BILL SCHEDULE OF RECOVERY FOR THE MONTH OF

	200		
PAO / District Treasury/Sub-Treasury	:	D.D.O.	
Sub-Treasury Code :		D.D.O. Code :	

Sub Account No:

Head of Account:

I. Small Savings, Provident Fund etc. – (c) Other Accounts

8011. Insurance and Pension Funds

M.H. 106 – Other Insurance and Pension Funds

SH (05) A.P. Aided Educational Institutions Employees Pension Scheme (to be opened)

001 – Employees Contribution

002 – Government Contribution

CPS Index No	Name	Plan Type	Basic Pay	D.A.	Total	Employees Contribution		
			Rs.	Rs.	Rs.	Current		Arrears
						Rs.	Instal-	Amount (RS)
							ment No	
2	3	4	5	6	7	8	9	10
		No Name	No Name Plan Type	No Name Plan Type Basic Pay Rs.	No Name Plan Type Basic Pay D.A. Rs. Rs.	No Name Plan Type Basic Pay D.A. Total Rs. Rs.	No Name Plan Type Basic Pay D.A. Total Rs. Rs. Rs. Current Rs.	No Name Plan Type Basic Pay D.A. Total Employees Or Rs. Rs. Rs. Current Rs. Rs. Rs. Rs. Instalment No

The Basic Pay entered in the Column 5 of the Statement has been verified with entries in the Service Book and Pay bill.

Signature of the Drawing Officer With Designation

INSTRUCTIONS:

- a. During Non-drawal of Pay and Allowances for any individual "NIL" particulars should be shown in Col. 5 to Col. 8 but, Col.1 to Col. 3 should be filled up without fail.
- b. In case of "Transfer to" or "Transfer from "other Office, the facts may be mentioned for two consecutive months against the employees' name.
- c. C.P.S. Index Number and Name details should be entered in the first page of the Service Register with necessary attestation.

HOW TO FILL UP C.P.S. SCHEDULE:

1) Column (2) : CPS Index Number should be given correctly.
2) Column (3) : Initial and Name should be furnished as in the Service

Register

3) Column (5) & (6) : Basic Pay and D.A. should be furnished as per the Pay and D.A. drawn in the particular month.

4) Column (8) : (i) Employees Contribution has to be deducted from the

Supplementary

Bill also. (eg) arrears of Pay, Incremental arrears and D.A. Arrears Consequent on D.A. revision.

(ii) Arrears of subscription when recovered in instalments, the instalment number should be noted (eg)